

12.00 hrs.

RE: STATEMENT OF FINANCE
MINISTER

Some hon. Members. rose—

Mr. Speaker: Let us proceed now—
Papers to be laid on the Table.Shri Hem Barua (Gauhati): Sir,
about the point that I raised in con-
nection with the statement by Shri
T. T. Krishnamachari....Mr. Speaker: He has already ex-
plained that some hon. Member re-
ferred to the visit of the Finance Mi-
nister.Shri Hem Barua: Yesterday, you
remember, Sir, when we wanted to
have an idea of the economic aid that
Soviet Russia might give to our coun-
try as a result of the hon. Finance
Minister's visit to that country, the
hon. Finance Minister said that he
was going to make a statement in
the House. Before implementing that
assurance given by him to you and
to the House he has already met the
Press and made a statement. Before
he came to this House he has done
that. When I read about it this morn-
ing in the newspapers I was taken
aback. This is the way the Ministers
treat you and the House.Mr. Speaker: Let him come. It may
be raised then and then I will find
out.

12.02 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCEKIDNAPPING OF 7 PERSONS BY HOSTILE
NAGAS FROM SIBSAGAR DISTRICT OF
ASSAMShri P. Venkatasubbalah (Adoni):
Mr. Speaker, Sir, I call the attention
of the Minister of Home Affairs to
the following matter of urgent pub-
lic importance and request him to

make a statement thereon:—

"Kidnapping of 7 persons by
hostile Nagas from a border market
in Sibsagar district of Assam."The Minister of State in the Mini-
stry of Home Affairs and Minister of
Defence Supplies in the Ministry of
Defence (Shri Hathi): I am getting
the facts, Sir, and if you will permit
me I will make the statement on
Monday.Shri S. M. Banerjee (Kanpur):
May I submit, Sir, that there is an-
other Calling Attention Notice saying
that the Naga Hostiles raided an
Assam Rifle Camp and request that
both should be combined together and
a statement made by the Minister on
Monday?Mr. Speaker: That also I have ad-
mitted. Both of them might be an-
swered together.Shri Bade (Khargone): May I sub-
mit, Sir, that there is another Calling
Attention Notice about Nagaland, kid-
napping of persons....Mr. Speaker: I am not taking that.
I allowed the other one to be men-
tioned because I have admitted that.Shri Bade: This is also regarding
Nagaland.Mr. Speaker: A discussion on Naga-
land is not being allowed now.Shri Bade: This is about kidnap-
ping of persons by Naga hostiles....Mr. Speaker: I would not hear it
now. Let us proceed now—Papers to
be laid on the Table.श्री रामसेवक यादव (बाराबंकी) :
प्रध्यक्ष महोदय, हम ने श्री एक कॉलिंग एटेंशन
नोटिस दिया था। नागपुर डिब्रिजन के
कमिश्नर ने दोरे के बाद यह स्वीकार किया है
कि विदर्भ के घाट जिले प्रकाम घस्त है
धीर....प्रध्यक्ष महोदय: धीर नहीं मैं सुन सकता
हूँ।